

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 198/397-398/NCLT/AHM/2016 (New)
C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company:

J.P. Financial Services Pvt. Ltd.

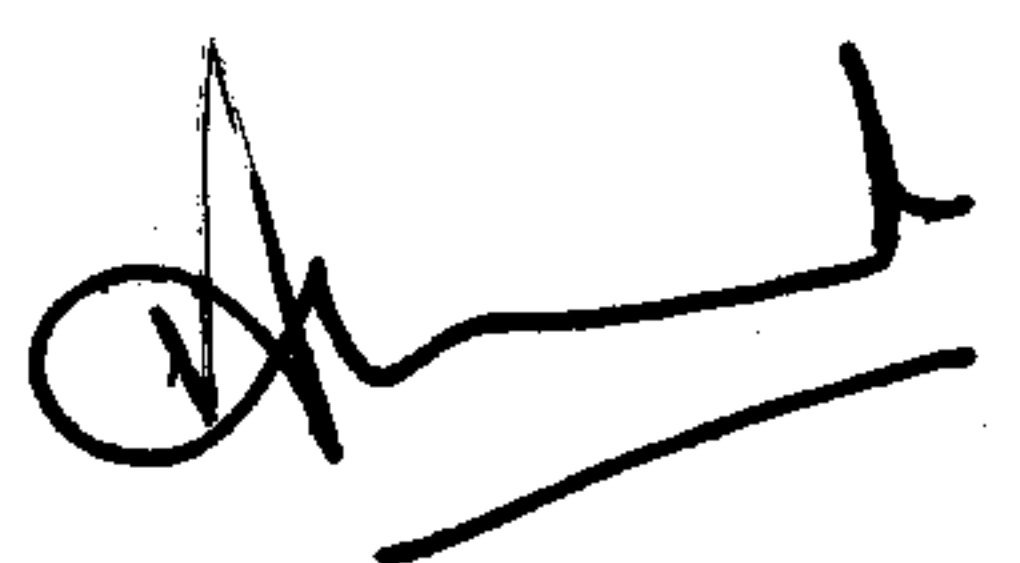
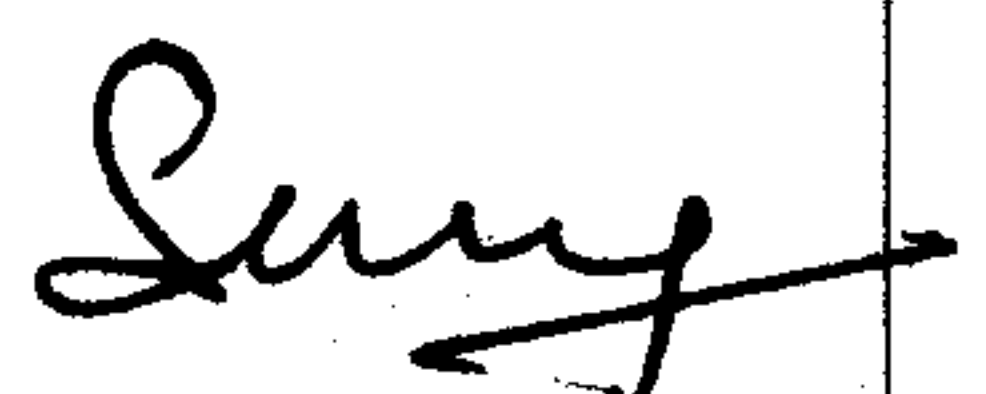


V/s.

Golden Tobacco Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Abhishek Mehta	for Trivedi & Gupta Advocate	R 1-7	
2	Sudhir Mehta	Advocate	R 39	
	Raheel Patel	Advocate	Petitioners	
	Kurven K. Desai For N. K. Raval.	Advocate	R. 28	

ORDER

Learned Advocate Mr. Raheel Patel i/b Nanavati & Associates present for Petitioner. Learned Advocate Mr. Abhishek Mehta i/b Trivedi & Gupta present for Respondents No. 1 to 7. Learned Advocate Mr. Kurven Desai i/b Learned Advocate Mr. Nikunt Raval present for Respondent No.28. Learned Advocate Mr. Sudhir Mehta present for Respondent No. 39. None present for Respondent No. 8 to 17, 19 to 24, 27, 29 and 31 to 37.

Rejoinder filed by petitioner.

List the matter on 14.12.2017 for final hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of November, 2017.